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OA 57/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 21.13.2004

Order dated - 13/07/04.

For further hearing
as 'Parr Heard' with
MO 371/04 for intervenient
alongwith OA 78/04.

Hearal. To enable the
Additional Standing Counsel to
obtain instructions with regard to the
fate of the fresh selection made
to the post of EDDA, Tentoi Branch
Office, the matter is adjourned
to 30.07.2004.

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Sumil

Sub 131
Vice-Chairman
Go.
Member (J).

30.07.04.

Hearg further. Hearal is cancelled.
For the reasons ~~to be~~ recorded above,
this order is disposed of.

Vice-Chairman
Member (J)